

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

Judges Roster

28/03/2025

Reg: **Judges Roster w.e.f. 01.04.2025 to 30.04.2025.**

Court No.	Day(s) & Time	Bench	Assignment
Court-I [Electricity Bench]	Monday, Tuesday, Wednesday & Thursday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Ms. Seema Gupta Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-I [Electricity Bench]	*Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) *(Till hearing of part heard matters)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-I [Electricity Bench]	*Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	*(After hearing of part heard matters) Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Ms. Seema Gupta Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-II [Electricity Bench]	Monday, Tuesday, Wednesday, Thursday & Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II.

*** Friday**

The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Sandesh Kumar Sharma, Technical Member I, will sit in court – I on every Friday at 10:30 AM, for the hearing of part heard matters. The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta Technical Member will sit in Court -I after concluding the part heard matters or at 2:15 PM, whichever is earlier.

NO NOTES: (FOR COURT – I ONLY)

Subj Subject to the specific orders, if any case meriting urgency, the Electricity Bench of Court-I, shall generally hear the matter:

(a) (a) **Monday, Tuesday, Thursday & Friday**

Fresh matters and all kinds of IAs

(From 10:30 AM to 01:15 PM)

**(b) Monday & Tuesday
taken up at the
(From 02:15 PM to 05:00 PM)**

*** On Monday & Tuesday short matters shall be
end of IA's list or 02:15 PM, whichever is earlier**

**(c) Wednesday
(From 10:30 AM to 05:00 PM)**

Only Short matters.

**(d) Thursday & Friday
(From 02:15 PM to 05:00 PM)**

Only Final hearing matters

This issues with the approval of the competent authority.

Sd/-
(Dy. Registrar)

Copy to:

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson

PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)

PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)

PPS to Hon'ble Mr. Virender Bhat, Judicial Member

PS to Ld. Registrar

PS to Dy. Registrar (NS)

Steno to Dy. Registrar (MJS)

Shri Jatin Chawla, Assistant

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)

Notice Board